

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED 15.06.2021

I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
HEARING	HEARING
1) O.S. 845/2006	16) O.S.1545/2019
2) O.S. 639/2008	17) O.S. 269/2021
3) O.S. 717/2008	18) O.S. 425/2021
4) O.S. 867/2010	CALL ON
5) O.S. 391/2013	19) O.S. 169/2010
6) O.S. 725/2013	20) O.S. 1507/2015
7) O.S. 971/2013	21) Misc. 14/2013
8) O.S. 27/2014	22) O.S. 407/2017
9) O.S. 1347/2015	23) O.S. 85/2009
10) O.S. 1455/2015	24) O.S. 357/2009
11. O.S. 31/2016	25) O.S. 487/2009
12) O.S. 605/2016	26) O.S. 523/2009
13) O.S. 611/2016	27) O.S. 599/2009
14) O.S. 1403/2016	28) O.S. 611/2009
15) O.S. 107/2019	29) O.S. 683/2009
	30) O.S. 979/2009

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 15.06.2021

IST SESSION AT 11 A.M	IIND SESSION AT 2.45 P.M
STEPS	HEARING
1. O.S. 954/2014	16. O.S. 1482/2018
2. EX. 4/2015	17. O.S. 16/2019
3. O.S. 554/2018	18. O.S. 134/2019
4. O.S. 832/2018	CALL ON
5. O.S.1062/2018	19. O.S. 910/2011
6. O.S. 956/2019	20. O.S. 1162/2012
7. O.S. 1550/2019	21. O.S. 1270/2012
SUMMONS	22. O.S. 1272/2012
8. O.S. 796/2014	23. O.S. 1274/2012
9. O.S. 210/2015	24. O.S. 1328/2012
10. O.S. 698/2018	25. O.S.1330/2012
11. O.S.1490/2019	26. O.S. 1402/2012
12. O.S. 1704/2019	ARGUMENTS
13. O.S. 270/2020	27. O.S. 1352/2018
14. O.S. 900/2020	OBJECTIONS
HEARING	28. O.S. 86/2009
15. EX. 27/2011	29. O.S. 1150/2015
	30. O.S. 632/2016

Date: 14.06.2021
Place: Bengaluru

sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 15.06.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
SUMMONS	SUMMONS
1. EX 34/2006	16. O.S. 1200/2018
AWAIT SUMMON/NOTICE	17. O.S. 1444/2019
2. O.S.1142/2020	18. O.S. 1446/2019
HEARING	19. O.S. 1448/2019
3. O.S. 450/2010	ORDERS
4. O.S. 1006/2011	20. O.S. 164/2008
5. O.S. 1002/2013	21. O.S. 716/2009
6. O.S. 1182/2015	22. O.S. 1320/2014
7. O.S. 4/2019	23. Misc 38/2014
8. O.S. 1222/2019	24. O.S. 320/2016
ARGUMENTS	25. O.S. 812/2016
9. O.S. 1714//2006	26. O.S.1006/2017
10. O.S. 1248/2014	27. O.S. 1066/2020
11. O.S. 148/2016	JUDGEMENT
12. O.S. 1681/2019	28. O.S. 1970/2006
13. O.S. 1682/2019	29. O.S. 824/2011
14. O.S. 1683/2019	30. O.S. 612/2017
15. O.S. 1684/2019	

Date: 14.06.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

10.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 15-06-2021**

Morning - Sessions

<u>HEARING</u>	
1	O.S. 1035/2014
2	O.S. 207/2015
3	O.S. 109/2017
4	O.S. 587/2019
5	O.S. 3/2021
6	O.S. 1495/2019 (Iss)
7	O.S. 423/2021 (Iss)

ARGUMENTS

8	O.S. 1379/2011
9	O.S. 203/2017
10	O.S. 1175/2018

ADR

11	O.S. 751/2016
12	O.S. 753/2016

CALL ON

13	O.S. 1631/2014
14	O.S. 51/2015
15	O.S. 73/2018

Afternoon - Sessions

<u>OBJECTIONS</u>	
1	O.S. 725/2019
2	O.S. 143/2020
3	O.S. 963/2020

ORDERS

4	O.S. 1207/2013
5	O.S. 1279/2016

JUDGMENT

6	O.S. 1587/2008
7	O.S. 1373/2019

SUMMONS

8	O.S. 975/2014
9	O.S. 1155/2016
10	O.S. 727/2018
11	O.S. 155/2019
12	O.S. 291/2019
13	O.S. 1031/2019
14	O.S. 1569/2019
15	O.S. 1573/2019

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru